

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

OA No. 1700/1997

New Delhi this the 12th day of March, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri K. Muthukumar, Member (A)

Shri Ravinder Singh  
Son of Sh. Jai Narain Singh  
Resident of Village & Post Office  
Nahri, Distt. Sonepat, Haryana.

(None for the applicant) ..Applicant

vs

Staff Selection Commission  
through the Regional Director,  
C.G.O. Complex, Lodhi Road,  
New Delhi.

(By Advocate Shri V.S.R. Krishna) ..Respondents

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

None for the applicant, even on the second call.

Shri Krishna, learned counsel submits that he will be filing  
reply in the course of the day.

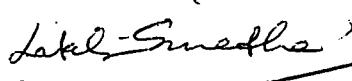
2. We note that none has been appearing on behalf of  
the applicant on several dates i.e. 5.2.98, 18.12.97, 18.11.97,  
3.10.97 and 16.9.97. Even on the date when the notice was  
issued on 30.7.1997, none was present. The relief prayed  
for by the applicant in this OA is for a direction to the  
respondents that the Shorthand/Typing Test for Grade 'D'  
Stenographers Examination, 1996 part 'B' which was scheduled  
to be held on 7.7.97 be postponed on account of <sup>his</sup> inability  
to attend the same on medical ground.



3. Shri Krishna, learned counsel for the respondents has submitted that this being a General examination, the respondents do not extend the date of the Examination, unless the request is made by <sup>a</sup> large number of persons. We further note that the examination, in question, is that of 1996 and the same had already been held.

4. In the facts and circumstances of the case, we presume that the applicant is no longer interested in pursuing this case. On merits also we find no good grounds to interfere in the matter. For these reasons, the application is dismissed at the admission stage itself. No costs.

  
(K. Muthukumar)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Member (J)

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